

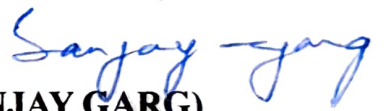
**Through Video Conference via Cisco WebEx.**

CBI Case No. 28/2020.  
CBI v. Vishal Gupta.

24.07.2020.

**Present:-** Ms. Shashi Vishwakarma, PP for the CBI.

Re-list for consideration on 27.07.2020. The date of 27.08.2020 fixed by the office order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 passed by the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi stands cancelled.

  
**(SANJAY GARG)**  
Special Judge (PC Act) CBI-18,  
Rouse Avenue District Courts,  
New Delhi/24.07.2020.


**Through Video Conference via Cisco WebEx.**

CBI Case No. 27/2020.  
CBI v. Sunil Kumar & Anr.

24.07.2020.

**Present:-** Ms. Shashi Vishwakarma, PP for the CBI.

Re-list for consideration on 27.07.2020. The date of 27.08.2020 fixed by the office order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 passed by the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi stands cancelled.

  
**(SANJAY GARG)**  
Special Judge (PC Act) CBI-18,  
Rouse Avenue District Courts,  
New Delhi/24.07.2020.

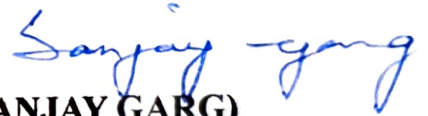
**Through Video Conference via Cisco WebEx.**

CBI Case No. 26/2020.  
CBI v. Sunil Kumar & Ors.

24.07.2020.

**Present:-** Ms. Shashi Vishwakarma, PP for the CBI.

Re-list for consideration on 27.07.2020. The date of 27.08.2020 fixed by the office order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 passed by the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi stands cancelled.



**(SANJAY GARG)**  
Special Judge (PC Act) CBI-18,  
Rouse Avenue District Courts,  
New Delhi/24.07.2020.

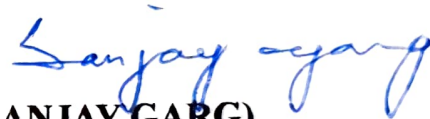
**Through Video Conference via Cisco WebEx.**

CBI Case No. 25/2020.  
CBI v. Prem Chand Kashyap.

24.07.2020.

**Present:-** Ms. Shashi Vishwakarma, PP for the CBI.

Re-list for consideration on 27.07.2020. The date of 27.08.2020 fixed by the office order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 passed by the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi stands cancelled.



**(SANJAY GARG)**

Special Judge (PC Act) CBI-18,  
Rouse Avenue District Courts,  
New Delhi/24.07.2020.